

234
3666

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

21463-21563
No. _____/Genl./Misc./West/THC/2025

Dated, Delhi the 05 AUG 2025

CIRCULAR

Sub.:- Intimation regarding non production of the UTP's from 09.08.2025 to 16.08.2025 due to unavailability of the DAP/NAV (Escorting Staff).

Forwarded copy of Letter No. F.1/SCJ-1/AS(UT)/2025/7166 Dated 02.08.2025 received, on the subject cited above, from Dy. Superintendent, Central Jail No. - 1, Tihar, New Delhi for the information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

(Ajay Gupta)

District Judge (Commercial Court) -- 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



OFFICE OF THE SUPERINTENDENT CENTRAL JAIL NO. 1
TIHAR, NEW DELHI

(AN ISO 9001: 2008 CERTIFIED JAIL)

Telephone No 28520695, Extn. 2107, Fax No. 28520056

Email: - scj1-tihar@nic.in

No.F.1/SCJ-1/AS (UT)/2025/ 7/66

DATED: 2 /08/2025

To,

The Principal District & Sessions Judge, (HQ's)
Central District, Tis Hazari Courts, Delhi

**SUB: INTIMATION REGARDING NON PRODUCTION OF THE UTP'S FROM
09.08.2025 TO 16.08.2025 DUE TO UNAVAILABILITY OF DAP/NAV
(ESCORTING STAFF)**

Hon'ble Madam/Sir,

This is in reference to the letter No.6126/HAC&J/AC-IV/NAV, DAP Dated Delhi, the 04.07.2025 received from office of the DCP/NAV/DAP, Vikaspuri, Police Lines, New Delhi wherein the jail it is informed that "This is to inform that majority of Police Personnel of NAV, DAP will be deployed in the independence Day Celebrations-2025, arrangements. The staff of this Vahini would not be in position to discharge their regular court production duties in Delhi & outside Delhi during the period from 09.08.2025 to 16.08.2025, as they will involved in briefing and debriefing sessions, arrangement Rehearsals, arrangement duties on full dress rehearsal and on the day of function."

Therefore, all the concerned Hon'ble Court's are requested to kindly adjourn the dates of production of inmates who are required to be produce physically before Hon'ble Court from 09.08.2025 to 16.08.2025.

Submitted for kind information and necessary directions please.

Submitted Please.

Yours Faithfully,

Dy. Superintendent
Central Jail No-1,
Tihar, New Delhi.

Copy To:-

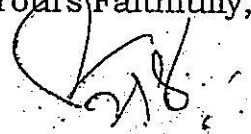
- The Hon'ble Court of PD & SJ, South District, Saket Courts, New Delhi.
- The Hon'ble Court of PD & SJ, South East District, Saket Courts, New Delhi.
- The Hon'ble Court of PD & SJ, New Delhi District, Patiala House Courts, New Delhi.
- The Hon'ble Court of PD & SJ, West District, Tis Hazari Courts, Delhi.

OIC (General)

PD 255 (West) Officiating
02/08/2025

- The Hon'ble Court of PD & SJ, South West District, Dwarka Courts, New Delhi.
- The Hon'ble Court of PD & SJ, Shahdara District, Karkardooma Courts, Delhi.
- The Hon'ble Court of PD & SJ, East District, Karkardooma Courts, Delhi.
- The Hon'ble Court of PD & SJ, North East District, Karkardooma Courts, Delhi.

Yours Faithfully,



Dy. Superintendent
Central Jail No-1,
Tihar, New Delhi.
Dy. Super. Tihar,
Central Jail, Tihar,
New Delhi-110054